

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 2215 OF 2009
BEFORE THE REGISTRAR ASHOK MENON

DILPESH BALCHANDRA PANCHAL

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With office report)

Date: 04/02/2010

This Appeal was called on for hearing today.

For Appellant(s)

Ms. S. Ramamani,Adv.

For Respondent(s)

Ms. Hemantika Wahi,Adv.
Mr. Amit Pateria,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service of notice is complete. Original records received. Counsel for the appellant is directed to file additional documents within one week.

Thereafter, list the matter before the Hon'ble Court, as directed.

(ASHOK MENON)
Registrar